NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 107(ND)2014 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: M/s. Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. NAVEEN DAMINA Adv. | Reponeur No. 3 House
2. MANSUMIER SINGH " | Reponeur No. 3

ORDER

- Ld. Counsel for the respondent has drawn the attention of this Bench to the previous order which states that the matter shall be taken up at 2.00p.m. This Bench is also apprised by the respondent's counsel that the petitioner's counsel is in personal difficulty and is unable to present as per communication received from him.
- 2. In view of the same, a request for adjournment is being made by the petitioner.

 Re-notify this case on 10.10.2016.

(ina Malhotra) Member Iudicial

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(R.Varadharajan) Member Judicial

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